GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES LOK SABHA

UNSTARRED QUESTION NO.959 TO BE ANSWERED ON 22ND NOVEMBER, 2016

SETTING UP OF FISHING HARBOURS

959. SHRIMATI K. MARAGATHAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is considering to set up fishing harbours in various States of the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the administrative sanction and the release of the first installment of central assistance to the State Governments are yet to be released by the Union Government;
- (d) whether it is true that the Government has received a representation from the State Government of Tamil Nadu in this regard; and
- (e) if so, the steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI SUDARSHAN BHAGAT)

- (a) & (b): Yes, Madam. The Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture and Farmers Welfare under the Central Plan Scheme on Blue Revolution: Integrated Development and Management of Fisheries provides financial assistance to the coastal State Governments and Union Territories for setting up of fishing harbours, based on the technoeconomic feasibility reports, viability and complete proposals submitted by them. Many State Governments, namely, Maharashtra, Karnataka, Gujarat, Tamil Nadu, Andhra Pradesh and West Bengal at present have indicated their intention to DADF to have new fishing harbours constructed in their respective States. A statement indicating the State-wise details of the proposed fishing harbours is furnished at **Annexure-I.**
- (c) to (e): The first instalment of central assistance in respect of the already approved projects has been released. With regard to the representation received from the Government of Tamil Nadu, the DADF had accorded approval to a proposal submitted by the State Government for construction of a fishing harbour at Mookaiyur in Ramanathapuram at a total cost of Rs.113.90 crore with a central liability of Rs.56.95 crore. Out of the central liability, the first instalment of Rs.5 crore has been released to the Government of Tamil Nadu.

Statement referred to in reply to part (a) and (b) of the Lok Sabha Unstarred Question No.959 due for answer on 22nd November, 2016 put in by Shrimati K. Maragatham, MP (LS) regarding Setting up of Fishing Harbours- State-wise details of the new proposed fishing harbours.

S.	Name of the Fishing Harbour	District
No	C	
1.	Maharashtra	
1.1	Fishing Harbour at Versova	Mumbai Suburban
1.2	Fishing Harbour at Harnai	Ratnagiri
1.3	Fishing Harbour at Sakharinate	Ratnagiri
1.4	Fishing Harbour at Jeevana	Raigad
1.5	Fishing Harbour at Naigaon	Thane
1.6	Fishing Harbour at Anandwadi (Deogad)	Sindhudurg
2.	Karnataka	
2.1	Fishing Harbour at Alvekodi & Tenginagundi	Uttar Kannada
2.2	Fishing Harbour at Belamber	Uttar Kannada
2.3	Fishing Harbour at Keni	Uttar Kannada
2.4	Fishing Harbour at Majali	Uttar Kannada
2.5	Fishing Harbour at Kulai	Uttar Kannada
2.6	Fishing Harbour at Hejmodikodi	Udupi
3.	Gujarat	
3.1	Fishing Harbour at Navabandar	Junagadh
3.2	Fishing Harbour at Madhavad	Junagadh
3.3	Phase-III Expansion of Mangarol Fishing Harbour	Junagadh
3.4	Expansion of Veraval Port/Fishing Harbour	Gir Somnath
4.	Tamil Nadu	
4.1	Fishing Harbour at Rameshwaram	Ramanathapuram
4.2	Fishing Harbour at Ennore	Tiruvallur
5.	Andhra Pradesh	
5.1	Fishing Harbour at Juvvaladinne(P)	Nellore
5.2	Fishing Harbour at Vodarevu	Prakasam
5.3	Fishing Harbour at Uppada	East Godavari
5.4	Expansion of Nizampatnam Fishing Harbour	Guntur
6.	West Bengal	
6.1	Fishing Harbour at Namkhana	South 24 Parganas
